

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/ 3385/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Lakhimpur.

Dated Guwahati the 25th September, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJL/4785/2020, dtd. 22.09.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 28.09.2020 along with station leave permission from the evening of 25.09.2020 till the morning of 29.09.2020, has been granted. Further, you have been granted permission to take your allotted vehicle along with you up to Dhemaji and back, at your own cost .

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/3385/A, dated 25.9.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court

23/9/2020
REGISTRAR (VIGILANCE)

Rohin